

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 50 of 2012
& IA - 104 of 2012**

Dated : 3rd April, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s TMT Muthammal Textile Mills Pvt. Ltd. ...Appellant(s)

Versus

Tamil Nadu Electricity Board & Anr. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Rahul Balaji
Mr. Srinivasa Murthy**

Counsel for the Respondent(s) : Mr. S. Vallinayagam for TNEB

**Appeal No. 55 of 2012, IA No.116 of 2012
& IA No.117 of 2012 & IA No.118 of 2012**

The Southern India Mills Association Appellant (s)

Versus

Tamil Nadu Electricity Board & Anr. ...Respondent (s)

**Counsel for the Appellant(s) : Mr. N.L. Rajan
Mr. Arun Anbumani
Mr. S. S. Swaminadhan
Mr. Saurabh Gupta**

Counsel for the Respondent(s) : Mr. S. Vallinayagam for TNEB

ORDER

Mr. Vallinyangam, Learned Counsel in Appeal No.50 and Appeal No.55 of 2012 undertake to file Vakalatnama on behalf of the Respondent - Board.

Further, it is pointed out by the Learned Counsel for the both parties that this Appeal No.50 of 2012 is a connected matter with Appeal No. 55 of 2012. Therefore, at the request of the Learned Counsel for both the parties, post this Appeal along with Appeal No.55 of 2012 on **19.04.2012** for passing interim orders.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

vs/mk